

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

Appeal No. 317/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.02.2018.**

**NAME OF THE COMPANY:** Income Tax Officer, Ward 23(1), New Delhi Vs.  
ROC in the matter of M/s Sen Immigration Consultancy Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 252(1) & 252(3)**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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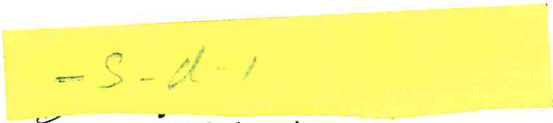
**For the Appellant: Mr. Zoheb Hussain, Sr. Standing Counsel for IT Dept.**

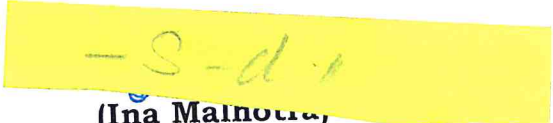
**For the Respondent: Mr. Manish Raj, Company Prosecutor, ROC, Delhi**

**ORDER**

Appeal is reserved for orders.

Report, if any, of the ROC be filed within two days.

  
-S-d-1  
**(Deepa Krishan)**  
**Member (T)**

  
-S-d-1  
**(Ina Malhotra,**  
**Member (J)**